

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/403/ (IB)/2017

NAME OF THE PETITIONER(S)

: C.T. NARAYANAN

NAME OF THE RESPONDENT(S)

: SHRI BALAJEEVA FOUNDATIONS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1-] B. Dhanaraj -  
2. Geethanjalli

For Respondent  
M/s. Agar & Oshia

B. Dhanaraj  
Geethanjalli

ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time for seeking instruction from the Respondent for final submission. In the meantime, Counsel for the Petitioner is directed to propose the name of IRP after seeking his consent, as prescribed in Form 2. Put up on 23.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)